NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

<u>Dated: 27.01.2020</u> <u>NOTICE</u>

Take notice that the following matter listed on 17.01.2020 will be taken up on 28.01.2020 instead of 21.01.2020 as wrongly typed in order dated 17.01.2020

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App.	Manesh Agarwal	Anuja Pethia	Alok Tiwari
	(AT) (Ins) No.	Vs.		
	1182 of 2019	Bank of India & Anr.		

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